

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 259/ 16	TP 109/17	For compliance of office objections raised by registry	433(e)	Patil Electric Works Pvt..Ltd. Kirloskar Electric Co.Ltd.


SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE


1. B.S.VENKATANARAYANA
7090017888

Respondent



ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present.
Counsel is directed to file compliance memo in the registry. Registry is directed
to verify and put. List it on 12/02/2018.



Member (T)



Member (J)